

'NOTIFICATION'

By virtue of Sr. No.4(2) of the "The Gender Sensitization & Sexual Harassment of Women at the High Court and Subordinate Courts in Himachal Pradesh (Prevention, Prohibition and Redressal), Regulations 2013", Hon'ble the Chief Justice has been pleased to constitute a Committee to be known as the "High Court Gender Sensitization and Internal Complaints Committee (GSICC)" comprising the following :-

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| 1. | Hon'ble Mr. Justice Sanjay Karol, Judge | Chairman |
| 2. | Hon'ble Mr. Justice P.S. Rana, Judge | Member |
| 3. | Shri Bipin Chander Negi, Sr. Advocate | Member. |
| 4. | Ms.Jyotsna Rewal Dua, Sr. Advocate | Member |
| 5. | Shri R.K.Chaudhary, Registrar (Administration) | Member |
| 6. | Ms. Madhu Bala Sharma, IAS,
Director, Women & Child Development | Member |
| 7. | Shri Subhash Mendhapurkar, Director, SUTRA | Member |
| 8. | Ms. Poonam Mahajan, Additional Registrar | Member. |
| 9. | Ms. Leena Guleria, Advocate | Member |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst.No.HHC/Estt.7 (27)/2002- 21884 - 901

Dated: 14.08.2015

Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, H.P.High Court, Shimla.
2. The Chairperson, National Commission for Women, New Delhi-110 002.
3. All the District and Session Judges in the State of H.P.
4. All the Additional Registrars, H.P.High Court, Shimla.
5. All the Secretaries to Hon'ble Judges, H.P.High Court, Shimla.
6. All the Deputy Registrars/Assistant Registrars/Court Masters, H.P.High Court, Shimla.
7. The Secretary/- Private Secretary/PAs to the Registrar (General), Registrar (Vigilance)/Registrar(Rules)/Registrar(Judicial)/Registrar(Administration)/Registrar(Establishment)/ Central Project Coordinator, H.P.High Court, Shimla.
8. Shri Bipin Chander Negi, Sr. Advocate; H.P.High Court Bar Association.
9. Ms. Jyotsna Rewal Dua, Sr. Advocate, H.P.High Court Bar Association.
10. Ms. Madhu Bala Sharma, IAS, Director, Women & Child Development, Shimla.
11. Shri Subhash Mendhapurkar, Director, SUTRA, P.O. Jagjit Nagar, via Jubbar, District Solan, H.P.- 173 225.
12. Ms. Poonam Mahajan, Additional Registrar, H.P.High Court, Shimla.
13. The President, High Court Bar Association, Shimla.
14. Ms. Leena Guleria, Advocate, H.P.High Court Bar Association.
15. The President, H.P. High Court Non-Gazetted Employees' Association.
16. Concerned Dealing Assistants(O&A) and Rules Branch(es), H.P.High Court, Shimla.
17. The Section Officer (Computer), H.P.High Court. He is directed to upload the above Notification the High Court Website today itself.
18. Guard file.

REGISTRAR (ESTABLISHMENT)